

29.04.2014

O.A.28/10

Hon'ble Shri Navneet Kumar, Member (J)

List revised. No one is present on behalf of the applicant. Shri A. Agnihotri learned counsel appearing on behalf of the respondents is present. It is seen from the record that on the earlier occasion, no one was present on behalf of the applicant. Today neither there is a request for pass over nor there is a request for an adjournment. As such, it appears that the applicant is not interested to pursue his application. Accordingly, the O.A. is dismissed in default and for non prosecution.

U.P. Agrawal
Member (J)

vidya

*o.k.
copy of order
dated 29-4-14
before
01-5-2014*

04.7.2014

O.A. No. 28/2010

Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri R.L. Vishwakarma
Res: Sri Ashsish Agnihotri on adjournment.
List on 29.8.2014.

J. Ch
M(A)

HLS/-

*o.p.
O.A. Was dismissed
on 29.4.2014.
M.P. No. 332/01265/14
application for resto-
-ration/recall of order
dt. 29.4.14 has been
filed by counsel for
the applicant on 26.5.14.
submitted on 04.7.14
for orders.*

*✓
30.5.14*